

ACT No. XVI OF 1938.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the
9th April, 1938.)

An Act further to amend the Indian Tariff Act, 1934 for a certain purpose.

WHEREAS it is expedient further to amend the
Indian Tariff Act, 1934, for the purpose herein-
after appearing; It is hereby enacted as follows:—

XXXII of
1934.

1. This Act may be called the Indian Tariff (Amend- Short title.
ment) Act, 1938.

XXXII of
1934.

2. In the First Schedule to the Indian Tariff Act, Amendment of
First Schedule
Act XXXII of
1934. 1934, for Item No. 10 (2) the following item shall be
substituted, namely:—

" 10(2)	BROKEN RICE	Protective	Twelve annas per Indian maund of 82 2/7 lbs. avoirdupois weight.	.. March 31st, 1939."
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¹ Section 2 came into effect on the 31st March, 1938, by
virtue of a declaration inserted in the Bill under the Provisional
Collection of Taxes Act, 1931 (XVI of 1931).

Price anna 1 or 1½d.